healthcare system, insurance and maternity benefits, leaving them vulnerable and financially insecure. During the Covid-19 pandemic, ASHA workers played a frontline role in managing health crises, conducting door-to-door screening, spreading awareness and ensuring vaccination coverage, often by taking great personal risks. Sir, I urge the Government to take immediate steps to address the long-standing issue. ASHA workers must be provided with fixed monthly salary in addition to their incentives, ensuring fair compensation for their invaluable services. Moreover, they should be brought under the coverage of social security schemes such as Employee State Insurance and health insurance to safeguard their future. There is also need to set up structured mechanism to review their wages periodically and address grievances related to the payment delays. Hon. Chairman, Sir, I urge the Government to take decisive action and increase their salary to ensure that they continue to serve the nation without financial distress. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Smt. Rekha Sharma: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Mission Ranjan Das (Assam) and Shri Sujeet Kumar (Odisha).

Need for providing affordable Cancer treatment to Economically Weaker Sections

SHRI SANDOSH KUMAR P (Kerala): Mr. Deputy Chairman, Sir, I take this opportunity to urge the Government, through you, to establish a nodal agency dedicated to cancer care. I hope this would be a big step forward in controlling cancer cases in our country.

Sir, there was an addition of 19 to 20 lakh cancer cases in 2022 itself. We are grappling with an alarming rise in cancer cases, and this burden could exceed 45 lakh in the coming 5-6 years. More and more cases are being reported from Southern States also. So, we need to step up the awareness programme, and currently, accessibility to the latest treatment in India must also be prioritised. Targeted therapies, which can increase survival rates significantly, should be made widely available.

If we establish a nodal agency to control cancer, that would be a big step. The success seen in HIV control through the establishment of the National AIDS Control Organisation (NACO) is a role model. The authority serves as a promising model for similar advancement in cancer care also.

Sir, I urge the Government, through you, to establish a nodal agency to control cancer in our country. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Shri Sandosh Kumar P: Shri P. P. Suneer (Kerala), Shri Jose K. Mani (Kerala), Dr. John Brittas (Kerala) and Shri Sujeet Kumar (Odisha).

Concern over rising cases of Cyber Crimes in the country

श्री संजय सेठ (उत्तर प्रदेश): सर, मैं इस सदन का ध्यान बढ़ते हुए साइबर क्राइम और बैंक फ्रॉड की ओर आकर्षित करना चाहता हूं। आरबीआई के आंकड़ों के अनुसार 2025 तक लगभग 20,000 करोड़ रुपए का नुकसान होने की उम्मीद है। इसमें 9,000 करोड़ रुपए सिर्फ ब्रैंड नेम के दुरुपयोग से होंगे। इसमें बैंकिंग एंड फाइनेंस सेक्टर सबसे ज्यादा प्रभावित है, जहां 8,200 करोड़ रुपए का नुकसान आंका गया है। भारत में हर साल लाखों लोग डिजिटल पेमेंट और ऑनलाइन बैंकिंग का उपयोग करते हैं, लेकिन सुरक्षा उपायों की कमी के कारण उनकी मेहनत की कमाई कुछ सेकेंड्स में लुट जाती है। एक ऐसा ही मामला सामने आया है, जहां एक व्यक्ति अपनी बेटी की शादी के लिए वर्षों से पैसे जोड़ रहा था और शादी के ठीक पहले एक साइबर अपराधी ने उसके सारे पैसे बैंक से निकाल लिए। उसकी हालात यह हुई कि उसको आत्महत्या करनी पड़ गई। इस तरीके के बहुत सारे मामले इस वक्त देखने को मिल रहे हैं। कई बुजुर्गों की पेंशन भी उनके अकाउंट से गायब हो जाती है। छोटे-छोटे व्यापारियों की पूंजी खत्म हो जाती है। जहां हम लोग देश के अंदर डिजिटल इंडिया को बढ़ावा दे रहे हैं, वहां नागरिकों की वित्तीय सुरक्षा की जिम्मेदारी की प्राथमिकता भी उतनी ही होनी चाहिए।

मैं सरकार से मांग करता हूं कि बैंकों की साइबर सुरक्षा को मजबूत करने के लिए अनिवार्य तकनीकी अपग्रेडेशन किया जाए। छोटे और ग्रामीण बैंकों को भी अत्याधुनिक सिक्योरिटी सिस्टम से जोड़ा जाए। साइबर अपराध की जांच के लिए एक विशेष फास्ट ट्रैक कोर्ट की स्थापना की जाए, ताकि पीड़ितों को जल्द न्याय मिले। साइबर क्राइम पीड़ितों के लिए एक compensation fund भी बनाया जाए, जिससे निर्दोष लोगों की खोई हुई राशि वापस मिल सके।

मैं सरकार से निवेदन करता हूं कि साइबर बैंकिंग फ्रॉड के बढ़ते मामलों पर तत्काल ध्यान दिया जाए और कठोर एवं प्रभावी कदम उठाए जाएं, ताकि हर नागरिक की मेहनत की कमाई सुरक्षित रह सके।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Shri Sanjay Seth: Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Sujeet Kumar (Odisha) and Dr. John Brittas (Kerala).